

Before the Appellate Tribunal for Electricity  
( Appellate Jurisdiction )

IA No. 439 of 2013 in  
Appeal Nos. 246 of 2012 &  
IA Nos. 401, 402 of 2012 & 71, 245 & 442 of 2013  
&  
Appeal No. 229 of 2012 &  
IA No. 368 of 2012

Dated : 8<sup>th</sup> January, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. Rakesh Nath, Technical Member**

In the matter of

IA No. 439 of 2013 in  
Appeal Nos. 246 of 2012 &  
IA Nos. 401, 402 of 2012 & 71, 245 & 442 of 2013

**Tata Power Co. Ltd.**  
**Versus.**

**...Appellant(s)**

**Maharashtra Electricity Regulatory Commission & Anr.**

**...Respondent(s)**

Counsel for the Appellant(s) : Mr. Ramji Srinivasan, Sr. Adv  
Mr. Sakya Singha Chaudhuri  
Ms. Purna Priyadarshini  
Ms. Kanika Chug

Counsel for the Respondent(s): Mr. J.J. Bhatt, Sr. Adv.  
Ms. Anjali Chandurkar  
Mr. Hasan Murtaza for RIL

Mr. Buddy A. Ranganadhan for R.1

Appeal No. 229 of 2012 &  
IA No. 368 of 2012

**Reliance Infrastructure Ltd.**  
**Versus.**

**...Appellant(s)**

**Maharashtra Electricity Regulatory Commission & Ors.**

**...Respondent(s)**

Counsel for the Appellant(s) : Mr. J.J. Bhatt, Sr. Adv.  
Ms. Anjali Chandurkar  
Mr. Hasan Murtaza

Counsel for the Respondent(s): Mr. Ramji Srinivasan, Sr. Adv  
Mr. Sakya Singha Chaudhuri  
Ms. Perna Priyadarshini  
Ms. Kanika Chug

Mr. Buddy A. Ranganadhan for R.1

**ORDER**

Post the matters on **09.01.2014.**

**(Rakesh Nath)**  
**Technical Member**  
ts/ak

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**